

Those belonging to minority community were members of the Board and it happened at their instance. They demolished it. It could have ignited a Communal riot. I want that action should be taken against the Brigadier of Sikanderabad Defence area. With this, I conclude...
(Interruptions)

MR. DEPUTY-SPEAKER : I will call out all the names one by one. Ten members are on their feet but only one member can speak at a time. Hence please sit down.

JUSTICE GUMAN MAL LODHA (Pali) : Sir, the Reserve Bank has imposed a ban on the businessmen throughout the country that they cannot run their business by raising money from certain sources. Strikes and agitations are being held on this issue. This amendment has been brought in force through an ordinance. The businessmen are being asked to borrow money from banks and not from any other source. Hon'ble Minister said yesterday that there has been a mistake and that the shortcoming therein would be removed by making an amendment. I would like to submit that this legislation will come in force w.e.f. first of April and if no amendment is made therein before first of April, cases would be registered against the businessmen throughout the country and trading activities will come to a grinding halt. Resentment is growing all around over this issue and strikes are being held. Hence I would like to request Shri Chidambaram that as he had assured yesterday that he would remove the ban imposed on raising deposits for a business and on the transactions under section 45(s) of the Ordinance. I request that this ban should be removed before first of April.

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : Mr. Deputy-Speaker, Sir, I have submitted a notice regarding the communication system. I request that a special campaign should be launched in the areas affected by terrorism and all the police pickets and Gram panchayats of such areas should be connected with STD services. We do not get information in time due to lack of communication facilities and terrorism is rising. Hence STD facility should be provided in all the pickets and all the Gram panchayats of the entire Aurangabad district in order to curb terrorism.

[English]

SHRI DWARAKA NATH DAS (Karimganj) : Sir, the Cachar Paper Mill at Hailakundi has been declared a sick unit because it has incurred losses to the tune of over Rs. 300 crore during the years 1993-94 and 1994-95. Higher cost of production is the only cause for the losses that have been incurred. However, this mill was getting the bamboo chips from far off places like from the borders of Tripura, and Mizoram. As a result the *kaccha* roads that is the metal roads, in my constituency, Karimganj are

badly damaged during the monsoon, that is for a period of six months. It has been said that this mill has been incurring losses for the last several years.

So, my suggestions for its revival are : First, an arrangement should be so made that the mill do not draw the bamboo chips from far off places during the monsoon months. Second, there should be one local Governing Body with local representatives and third, an Inquiry Committee should be constituted to look into the affairs of the mill thoroughly. I would also like to request the Ministry of Industry, Government of India, to look into the matter and do the needful. At the same time, I would also like to request the Government to take immediate steps to revitalise this mill.

SHRI P.R. DASMUNSI : Mr. Deputy-Speaker, Sir, yesterday in reply to a Unstarred Question, the Minister of Home Affairs replied that the rate of atrocities on women has doubled. I would not like to go into that. Today there is an alarming news. The World Womens' Day is going to be observed all over the world four days from now.

India stands in a unique position insofar as defending the honour of women is concerned. The Government is also committed to protecting the honour of women. Delhi is the capital of the country and look at the position obtaining here itself. A Report which has been published by the Delhi State Commission states that the capital is becoming ever more unsafe for women and girls. The crime rate is 34.1 per cent as against 9.5 per cent in the year 1993. This exposes the terrific situation. The Report says that the girls of sixteen years of age and college-going girls are at the mercy of eve-teasers and the anti-social elements. The situation in Delhi is very grave.

Keeping in view the projections made in the Report and the alarming situation that is obtaining, I would like to request, through you, the Minister of Parliamentary Affairs to persuade the Minister of Home Affairs to send a clear message that this Government is determined to curb the atrocities on women and protect the capital of India and the dignity and honour of women before the World Womens' Day is observed four days from now. It is necessary because this Report would get publicity in the BBC, CNN and all over the world. While the World Womens' Day would be observed on 8th March, the whole world would laugh at us by knowing as to what is happening in the capital. The Report even said that women are afraid to go to theatres and shopping centres. In Delhi, this has increased over a period of one-and-a-half years.

If the Government is not serious, I think, then the entire image of the nation would be at jeopardy. So, I would like

[Shri P.R. Dasmunsi]

to request you, before the 8th of March, to ask the hon. Home Minister to have interactions with the Chief Minister and make the Police Commissioner also accountable as to why such things are continuing and why it should not be stopped. It is because the projections made in the Report relate to Delhi.

14.00 hrs.

[Translation]

SHRI MANGAT RAM SHARMA (Jammu) : Mr. Deputy-Speaker, Sir, I thank you for having given me the opportunity to speak. There is a village named Maugala in my Constituency which falls in the area of Kalakot and comes under district Rajauri. A blast took place in the mine over there on Monday, the 3rd of March. Out of 22 labourers, four labourers were killed, 13 were injured and four are still trapped in the mine. I urge upon the Ministry of Coal to send an expert from Delhi to save the labourers still trapped in mine. I request that State Government should be helped in extricating the labourers from the mine.

VAIDYA DAU DAYAL JOSHI (Kota) : Mr. Deputy-Speaker, Sir, Kota was known as an industrial capital. It is my misfortune that even last time I had to raise the issue pertaining to labourers of Instrumentation Limited quite strongly. Now the labourers employed in J.K. Industries are on the verge of starvation. The owner of the mill, Mr. Singhania wishes to close it down because of which J.K. synthetics, J.K. Acrylics, J.K. tyre cord are on the verge of closure. Thousands of labourers are out on the roads. The BMS workers are sitting on a dharna. CITU has also launched an agitation. We also want that you should take this matter seriously and intervene to help labourers recover their wages. No labourer has been given any wages for the last four months. Salaries should be provided to them.

KUNWAR SARVARAJ SINGH (Aonla) : Mr. Deputy-Speaker, Sir, there is no law and order in Mumbai. Political assassinations are taking place there. All this is happening right in front of those in the power. Recently Municipal Corporation elections were held there. Those belonging to the Ruling party struck at the office of Samajwadi Party located at Jaageshwari. A leader of Shiv Sena, Shri Katgar had joined the Samajwadi Party. 21 councillors won the elections and that is why the murderous assault took place. Four people were injured in the incident. From January 1 to February 28, 106 cases of looting and dacoity have been registered in Police Stations whereas more than half the crimes go unreported. Miscreants broke into the house of film actress, Urmila Bhatt and opened fire there. Former Congress Minister, Baba Saheb Dhavedhar was also assaulted.

MR. DEPUTY-SPEAKER : Please do not take anybody's name.

KUNWAR SARVARAJ SINGH : All this is already there in the Report.

MR. DEPUTY-SPEAKER : All right.

KUNWAR SARVARAJ SINGH : A leader of a certain party went to the Court. He is involved on contempt of Court. When a kingpin was nabbed in Mumbai, a M.P. of the Ruling party...

MR. DEPUTY-SPEAKER : This is a state subject. Please do not discuss it here.

KUNWAR SARVARAJ SINGH : Mr. Deputy-Speaker, Sir, I am constrained to discuss it here because there is no law and order there...(Interruptions) Such heinous crimes as murder, looting, corruption and rapes are being committed at the instance of those in the Ruling party...(Interruptions)

[English]

PROF. RASA SINGH RAWAT : Mr. Deputy-Speaker, Sir, it should not be allowed.

[Translation]

KUNWAR SARVARAJ SINGH : "Kaun roke, kaun toke, fursat kaise hai baadsharaon mein khumaari aur pyaade so rahe hein."

The police is conniving with them. Murders are being committed under a conspiracy. Shri Datta Samant was killed. In this way, the killings are continuing one by one. The members of Samajwadi party are being threatened. Their lives are in danger. I would like to request that in view of the law and order position there, the Union Government should intervene because Mumbai is no longer under the control of the State Government. The State Government should infact be dismissed. I thank you for having give me an opportunity to speak.

[English]

SHRI SRIBALLAV PANIGRAHI : I have given a notice...(Interruptions)

MR. DEPUTY-SPEAKER : Let him conclude first. Then I will look into it.

[Translation]

SHRI GEORGE FERNANDES : Mr. Deputy-Speaker, Sir, I would make my point in just one sentence. I would